

Seventeenth Loksabha

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Title: Request to provide benefit to tenant farmers under the PM Kisan Scheme.

DR. BEESETTI VENKATA SATYAVATHI (ANAKAPALLE):

Thank you, hon. Speaker Sir, for giving me this opportunity.

Sir, tenant farmers form a large chunk of our farming community and the agriculture sector. The percentage of tenant holdings is as large as 42.4 per cent in Andhra Pradesh and 39 per cent in Odisha. However, the PM Kisan Scheme does not cover the tenant farmers who cultivate thousands of acres of land on lease. The farmers, including tenant farmers, have suffered massive damages due to natural calamities in various States.

Hon. Speaker Sir, as regards the Rythu Bharosa-PM Kisan Scheme, Andhra Pradesh is the only State to extend an annual input subsidy of Rs. 13,500 to the tenant farmers. Hence, through you, Sir, I would like to request the Minister of Agriculture and Farmers Welfare to provide benefit to tenant farmers under the PM Kisan Scheme. The coverage of tenant farmers within the ambit of this Scheme also aligns with the Prime Minister's vision of doubling farmers' income.

Thank you very much.